Annexure -7															
SUPERTHARRM ENGINEERS PRIVATE LIMITED															
Date of Commencement of Liquidation Process- 18th August 2023															
List of Stakeholders filed on 16/02/2024															
List of Other Stakeholders (Other than Financial and Operational Credito Sr. Name of Details of Claim Details of Claim Admitted													Amount	Amount of	Remarks
Sr.	Name of	Details of Claim		Amount of Nature of					f Amount % Share in		Amount of	Amount of any	of Claim	Claim	if any
No.	Creditor	Date of Receipt	Amount Claimed	Amount of Claim	Claim	covered		1	Covered by	Assert monte as a supply of the second secon	Contngent	Mutual	Rejected	under	
	1	Receipt		Admitted	Claim	by		Interest		amount	Claim	Dues that		Verification	0
				,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,		security	Relinquis			of Claim		may be			*
						Interest	hed			Admitted		set off			y-
						13	(Yes/No)								The recovery expenses
1	Vidya Sahakari Bank	NA	8,87,935	8,87,935	Unsecured	NA	NA	NA	NA	100	0	0	0	"	The recovery expenses incurred by the Bank in
													-		the process of recovery of
	*		14												the Outstanding Loan
	9)				1										Amount was considered
	,												1		as the said expenses were
														5 5	agreed by the corporate
															debtor at the time of
				0											sanctioning of the Loan.
		- 3	0.07.557	0.07.035						100					
	Total		8,87,935	8,87,935				1		100					7,00

For Supertharrm Engineers Private Limited
(In Liquidation)

Authorised Signatory